

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3221

ANSWERED ON:19.08.2004

SUGGESTION TO AMPLIFY RULE 43

Gadhavi Shri Pushpdan Shambhudan;Thakkar Smt. Jayaben B.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are examining a suggestion to amplify Rule 43 of Petroleum Rules, 2002 to cover ship breaking activities; and

(b) if so, the status in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) : Yes, Sir. Government have received a suggestion from the Government of Gujarat to amend Rule 43 of the Petroleum Rules, 2002 to include ship breaking activities so that inspection of ships after beaching is done by the Explosives Department.

(b) : No decision has been taken as yet.